

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. OA 141 of 97

Present : Hon'ble Mr. Justice S.N.Mallick, Vice-Chairman
Hon'ble Mr. B.P.Singh, Administrative Member

BISWANATH CHUNAKAR & ANR.

VS

UNION OF INDIA & ORS.

For the applicants : Mr. B.C.Sinha, counsel

For the respondents: Mr.R.M.Roychoudhury, counsel

Heard on : 10.2.99

Order on : 10.2.99

O R D E R

S.N.Mallick, VC

Mr.B.C.Sinha, 1d. counsel appearing for the petitioner submits on instruction that his client does not want to proceed with this application as the reliefs prayed for in the OA has already been granted to the applicant. As such the application has become infructuous. The application therefore stands rejected for being not pressed. It is recorded that Mr.R.M.Roychoudhury, 1d. counsel appears for the respondents in place of Mr.C.Samaddar and undertakes to file power within a week. No order as to costs.

Dinesh
MEMBER (A)

in


VICE-CHAIRMAN